



क्षेत्रीय कार्यालय-उ0प्र0 प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad
Website- www.uppcb.com, e-mail:roghaziabad@uppcb.in

संदर्भ संख्या : 1991 /NGT-134/OA-418 &447/21/2022

दिनांक 07/11/2022

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

Sub: Report of the Joint Committee in compliance to Hon'ble National Green Tribunal, Principal Bench, New Delhi Order dated 21-07-2022 in OA No-418/2021 Tilak Raj Adhana & Ors. Versus State of Uttar Pradesh & OA No-447/2021 Tilak Raj Adhana & Ors. Versus State of Uttar Pradesh.

Respected Sir,

With reference to the above-mentioned subject the Joint Committee inspected the site in compliance of Hon'ble National Green Tribunal order dated 21-07-2022 in OA No-418/2021 Tilak Raj Adhana & Ors. Versus State of Uttar Pradesh & OA No-447/2021 Tilak Raj Adhana & Ors. Versus State of Uttar Pradesh on 17-10-2022. The report of Joint Committee is hereby submitted for kind perusal and necessary action please.

Enclosure: Joint report.

Yours Sincerely

(Utsav Sharma)
Regional Officer

Copy to:

- 1- Member Secretary, Central Pollution Control Board, New Delhi for information.
- 2- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 3- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.
- 5- Law Officer-I, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई0एन0एस0-2, सेक्टर-16, वसुन्धरा, गाजियाबाद-201012 फोन-0120-4160108
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ 226010

**Joint Inspection Report
(17.10.2022)
of
M/s Modi Steel Plant, Modinagar, U.P.**

**In the matter of
Tilak Raj Adhana & Ors. Vs. State of Uttar
Pradesh**

**[O.A. NO. 418/2021 with
O.A. NO. 447/2021]**

**-Prepared by-
The Joint Committee of CPCB, UPPCB &
District Administration**

**Constituted by
Hon'ble National Green Tribunal
(Order dated 21.07.2022)**

Contents

1.0 Subject Matter	3
2.0 Background	3
3.0 Order of Hon'ble NGT dated 21.07.2022.....	3
4.0 Observations	4
5.0 Photographs	5

JOINT INSPECTION REPORT OF MODI STEEL PLANT, MODINAGAR, U.P. AS PER HON'BLE NGT ORDER DATED 21.07.2022 BY JOINT COMMITTEE OF DISTRICT ADMINISTRATION, UPPCB & CPCB

1.0 Subject Matter

Matter: Tilak Raj Adhana & Ors. Vs. State of Uttar Pradesh, Original Application No.418/2021 With Original Application No. 447/2021.

Subject: To undertake site visit to Modi Steel Plant, look into the grievances of the applicants, verify the factual position and take remedial action in accordance with law.

2.0 Background

The applicant has complained in his application regarding air pollution in the area due to emission of heavy smoke by Modi Sugar Mill, Modi Nagar, Uttar Pradesh. They have further complained that Modi Sugar Mill is also running a compost/fertilizer plant in Modi Steel Plant which is emitting foul smell which spreads up to several kilometers with the blowing winds causing unpleasant environment in the area.

On the above complaint, Hon'ble NGT constituted a Joint Committee comprising of CPCB, State PCB, and the District Magistrate- Modi Nagar (Uttar Pradesh) and directed the same to submit factual and action taken report within three months for compliance of order dated 25.01.2022 which is mentioned below:-

“Having regard to the seriousness of the allegations, it appears necessary to ascertain the factual position in the matter through a Joint Committee of the CPCB, State PCB, and the District Magistrate-Modi Nagar (Uttar Pradesh). The State PCB will be the Nodal agency for coordination and compliance. The joint Committee may meet within four weeks and undertake site visit and look into the grievance and take remedial action in accordance with law following due process. The Committee may also look into the matter if the Modi Sugar Mill is also running a distillery unit and whether the same is also responsible for Air Pollution. Factual and action taken report may be furnished within three months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/ OCR Support PDF and not in the form of Image PDF”

In compliance thereof, the Joint Committee inspected the area on 30.03.2022 and has submitted report vide email dated 20.05.2022.

3.0 Order of Hon'ble NGT dated 21.07.2022

“The Joint Committee has merely inspected Modi Sugar Mill and Distillery and submitted its report with observations regarding the same but the Joint Committee did not inspect Modi Steel Plant and has not looked into and reported about grievances of the applicants against the same. The Joint Committee is directed to undertake site visit to Modi Steel Plant, look into the grievances of the applicants, verify the factual position and take remedial action in

accordance with law by following due process within one month from the date of receipt of a copy of this order and submit its further action taken report within two months by email at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF.”

In compliance to the aforesaid direction, a joint team of officials from Central Pollution Control Board, Delhi, District Magistrate (DM), Ghaziabad, Regional Office- Ghaziabad, Uttar Pradesh Pollution Control Board carried out the inspection of M/s Modi Steel Plant on 17.10.2022.

4.0 Observations

Joint team inspected the Modi Steel Plant and based on inspection following observations are made:

1. Modi Steel Plant is found closed at the time of inspection. The main gate of Modi steel plant was found locked and no access to factory premises was available.
2. No representative of Modi Steel Plant was available at site.
3. It was informed by the representatives of Modi Sugar Mill (Distillery unit), that Modi steel plant is closed since year 1992.
4. It was also informed by representative of Modi Sugar Mill (Distillery unit) that Modi Distillery had acquired 5.7 acres (uncovered) land of Modi steel plant for bio-composting purposes.
5. Bio-compost yard was found clean, and no cycle of bio-composting was observed during inspection.
6. Modi Sugar Mill (Distillery unit) is a molasses-based distillery unit of 30 KLD capacity. On the day of inspection, the distillery unit was found non-operational.
7. Modi Sugar Mill (Distillery unit) is having Valid Air and Water Consent. The consent is valid for the period from 01.01.2022 to 31.12.2022 (*Annexure-I*).
8. For treatment of spent wash the unit has facility to achieve ZLD with following systems:
Bio-digester → MEE → Bio-composting
9. The Modi Sugar (Distillery unit) has submitted a statement to U.P. Excise Department wherein the unit has informed Excise Department about the non- operation of the distillery plant from 06.05.2021 (*Annexure-II*).
10. During previous inspection on 30.03.2022, the lagoon of 200 KL capacity was found empty and another lagoon of capacity 2900m³ was found partially filled.
11. The Modi Sugar (Distillery unit) has utilized 201 m³ of concentrated spent wash which was stores in lagoon of capacity 2900m³ in bio-composting by making two windrows during 05.04.2022 to 15.05.2022 and completed one cycle.
12. During visit on 17.10.2022, the lagoon of capacity 2900m³ was found empty.
13. The Modi Sugar (Distillery unit) switching the process from molasses-based distillery to grain based distillery. Uttar Pradesh Pollution Control Board has issued NOC for the same.

5.0 Photographs

Modi Steel Plant (Entrance Gate)



Modi Steel Plant (Entrance Gate Locked)



Inspection team at Modi Steel Plant



Modi Steel Plant (Back side adjacent to bio compost yard)



Bio Compost Yard (empty)



Modi Steel Plant (Back side)



Inspection team at Bio compost yard



Signature of the inspecting officials

Sr.No.	Name of the Officials	Signature
1.	Dr. R.K Singh, Sc. 'D' CPCB, Delhi	
2.	Ms. Swati, Nayab Tehsildar, Modinagar	-sd-
3.	Sh. N K Pandey, Assistant Engineer, UPPCB, Ghaziabad	